

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3702
ANSWERED ON:02.12.2010
FOOD PARK PROJECT
Jigajinagi Shri Ramesh Chandappa

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Grant-in-aid to the Malur, Hiriyyur, Bagalkot and Jewargi food parks projects is pending with Government;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to moot a separate fund to meet the committed liabilities of Food Parks sanctioned the earlier plan periods; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

- (a) & (b): Government had approved setting up of 3 Food Parks during 9th Plan (Malur, Bagalkot and Jewargi) and one Food Park during 10th Plan Period (Hiriyyur) in the State of Karnataka at an approved grant of Rs.4.00 crore each for creation of Common Infrastructure Facilities. Out of the approved amount of grant, Rs. 200.00 lakhs has been released to Food Park at Malur, Rs. 300.00 lakhs to Hiriyyur and Rs. 100.00 lakhs each to Food Parks at Bagalkot and Jewargi. These grants have been released as per the conditions laid down in the Food Park scheme guidelines and on reaching prescribed milestones of progress of the project.
- (c) & (d): Food Park Scheme has been discontinued in the 11th Five Year Plan. However, Competent authority has approved continuation of financial assistance to the Food Park Projects approved earlier during 8th to 10th Plan Period as per approved guidelines of the scheme, with an objective to meet the committed liabilities to ensure completion. The requirement of funds for meeting the committed liability of old Food Parks is met out of the budgetary allocation of Infrastructure Development Scheme for Mega Food Parks.